

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 146/MP/2014

Subject : Petition under Section 79 (1) (f) and (k) of the Electricity Act, 2003 for declaring the commissioning of Pune-Aurangabad line on 30.11.2013.

Date of hearing : 27.11.2014

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri M. Deena Dayalan, Member
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member

Petitioner : Western Region Transmission (Maharashtra) Private Limited

Respondents : M/s Power Grid Corporation of India Limited and others

Parties present : Shri Buddy A. Ranganathan Advocate for the petitioner
Shri Hasan Murtaza, Advocate for the petitioner
Shri Aditya Panda, WRTMPL
Shri Surendra Khot, WRTMPL
Shri L.N.Mishra, WRTMPL
Shri Naveen Nagpal, WRTMPL
Shri M.M. Dhakata, WRPC

Record of Proceedings

Learned counsel for the petitioner submitted that the issue of commissioning date of Pune (PG) – Aurangabad (MSETCL) was discussed in the 456th OCC meeting of WRPC and WRPC agreed for commissioning date as 30.11.2013. Accordingly, Member-Secretary, WRPC suggested to the petitioner to approach the Commission for notional commissioning on 30.11.2013. He further submitted that PGCIL has filed its reply in which PGCIL has submitted that in terms of Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009, PGCIL declared the DOCO for the transmission line as 1.1.2014. Learned counsel for the petitioner submitted that testing of the line was carried out successfully on 1.12.2013 and the line was handed over to PGCIL for commissioning on the same day. Learned counsel submitted that CEA in its reply has submitted that the rectification of defect as informed by the petitioner vide letter dated 29.11.2013 was accepted through letter on same date i.e 29.11.2013 without physical verification, whether this is normal practice in case of other transmissions projects as well. Learned counsel submitted that on 29.11.2013, Regional Inspectorial Organization had given approval for energisation of newly constructed 400 kV D/C Augangabad [(PGCIL) (Waluj-MSTCL)]- Pune (PGCIL) transmission line.

2. In response to the Commission`s query regarding present status of PLCC, learned counsel for the petitioner submitted that PLCC was tested on 4.12.2013.

3. After hearing the learned counsel for the petitioner, the Commission reserved the order in the petition.

**By order of the Commission
Sd/-**

**(T. Rout)
Chief (Law)**